# GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.669 ANSWERED ON 06.02.2025

### **BATTERY SWAPPING GUIDELINES**

669. SHRI TEJASVI SURYA: SMT. MALA RAJYA LAXMI SHAH: SHRI SUKHJINDER SINGH RANDHAWA: SHRI PRAVEEN PATEL: SHRI SHANKAR LALWANI: DR. VINOD KUMAR BIND: SHRI PRATAP CHANDRA SARANGI: SMT. SHOBHANABEN MAHENDRASINH BARAIYA:

Will the Minister of POWER be pleased to state:

(a) whether there are any strategies adopted by the Government to collaborate with State Governments in order to implement the 2024 Battery Swapping Guidelines and ensure that battery-swapping stations are strategically located across urban and rural areas;

(b) if so, the details thereof along with the existing number of such stations available and functioning in cities across the country; and

(c) the details of the envisions of the Government on the role of public private partnerships in expanding the battery swapping infrastructure?

#### ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF POWER

#### (SHRI SHRIPAD NAIK)

(a) & (b) : The Ministry of Power has issued "Guidelines for Installation and Operation of Battery Swapping and Charging Stations", vide OM dated 10th January 2025. These guidelines outline the standards and protocols to

facilitate development of a nationwide network of Battery Swapping Stations (BSS). Key features involving State Governments in implementing these guidelines are:-

(i) A State level Steering Committee chaired by Secretary in-charge of Energy, comprising Secretaries of Transport, Municipal Administration and Urban Development, and other relevant officials, will plan and monitor the implementation of BSS Infrastructure at the State level.

(ii) Each state will designate a State Nodal Agency (SNA) responsible for coordinating with DISCOMs and the State Electricity Regulatory Commission (SERC) to facilitate electricity connections for BSS.

(iii) A Central Steering Committee chaired by the Additional Secretary, Ministry of Power including Members from relevant Ministries, State representative, Bureau of Energy Efficiency (BEE), and the Central Electricity Authority (CEA) will periodically review the implementation of the guidelines.

(iv) BEE will work collaboratively with DISCOMs and State Government entities for implementation of the guidelines.

As on 27th January, 2025, as per data available with BEE, 2611 BSS are deployed across the country. State-wise details are at Annexure A.

(c): The guidelines emphasize the role of public-private partnerships (PPPs) in expanding the battery swapping infrastructure. The setting up of BSS has been designated as a de-licensed activity, simplifying the process for businesses.

To make the land available at affordable rates, it has been suggested that public land be made available to Government or Public entities on a revenue-sharing model at  $\gtrless$  1 per kWh. For private entities, the land may be made available through a competitive bidding process at a floor price of  $\gtrless$  1 per kWh. Additionally, public tenders involving government land for the establishment of BSS have been suggested to be kept technology agnostic. State Governments have been advised to permit round-the-clock operations for BSS.

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# ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 669 ANSWERED IN THE LOK SABHA ON 06.02.2025

SI. No.	State	No. of BSS
1	Andhra Pradesh	2
2	Bihar	48
3	Delhi	878
4	Haryana	171
5	Karnataka	347
6	Kerala	20
7	Madhya Pradesh	2
8	Maharashtra	24
9	Orissa	2
10	Punjab	22
11	Rajasthan	104
12	Telangana	146
13	Uttar Pradesh	839
14	Uttarakhand	5
15	West Bengal	1
Total		2,611

## State / UT wise deployed Battery Swapping Stations

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